

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 527**

TO BE ANSWERED ON THE 3RD FEBRUARY, 2026/ MAGHA 14, 1947 (SAKA)

NDRF FUNDS

†527. SHRI NARAYAN TATU RANE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has recently conducted any assessment of the floods that occurred in Maharashtra;**
- (b) if so, the total loss and damage to life and property caused by it;**
- (c) the total amount released by the Central Government from the National Disaster Response Fund (NDRF) and the State Disaster Response Fund (SDRF) following the recent floods in various districts of Maharashtra;**
- (d) the date wise and instalment-wise details thereof;**
- (e) the manner in which the adequacy of these funds has been assessed, keeping in view losses relating to crops, livestock, housing, infrastructure and livelihoods; and**
- (f) whether there was any delay in the release or disbursement of the funds and if so, the reasons therefor and the impact of such delay on the affected families?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a) to (f): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including assessment of damages on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural**

calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

This ministry does not centrally maintain data regarding the loss and damage to life and property caused by natural disasters in the country. However, as reported by the State Government of Maharashtra, 160 human lives and 599 animals were lost, 3598 houses damaged and 75.42 lakh hectares of cropped area was affected due to hydro-meteorological disasters during the year 2025.

In wake of floods during 2025 in Maharashtra, an IMCT was constituted by the Central Government on 16th October, 2025 for on the spot assessment of damages, without waiting for the Memorandum from the State Government. The IMCT visited the affected areas in the State during 3rd to 5th November, 2025. Based on the report of the IMCT, an additional financial assistance from NDRF is considered as per established procedure.

Besides, an amount of Rs. 4176.80 crore (Rs. 3132.80 crore Central Share + Rs. 1044.00 crore State share) was allocated to the State Government of Maharashtra for the Financial Year (FY) 2025-26 in SDRF. The central share of SDRF was released to the State Government in two equal installments of Rs.1566.40 crore each during FY 2025-26. In addition, the State Government of Maharashtra reported balance of Rs. 1613.52 crore in SDRF account of the state as on 1st April, 2025.
